

# HIGH COURT OF UTTARAKHAND, NAINITAL

## NOTIFICATION

No. 361/UHC/Admin.A/2022

Dated: December 02, 2022.

In supersession of Notification No. 356/UHC/Admin.A/2022 dated 24.11.2022, Shri Dhananjay Chaturvedi, Secretary (Law)-cum-L.R., Government of Uttarakhand is repatriated from his present posting with immediate effect and attached to the High Court at Nainital.

Sri Dhananjay Chaturvedi is directed to leave the charge of his present posting, and to report to the High Court at Nainital immediately.

The nomination of Sri Narender Dutt, District & Sessions Judge, Chamoli for the post of Secretary (Law)-cum-L.R., Government of Uttarakhand stands withdrawn.

**By Order of the Court,**

Sd/-

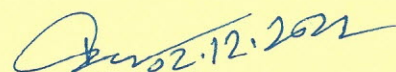
(Vivek Bharti Sharma)  
Registrar General

No. 327/UHC/Admin.A/2022

Dated: December 02, 2022.

Copy forwarded to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Govt. of Uttarakhand, Dehradun.
4. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
5. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
8. All the District & Sessions Judges, Uttarakhand for information.
9. Principal Judge/Judges, Family Courts of State Judiciary for information.
10. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital for information.
11. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
12. All the Registrars of the Court.
13. P.P.S. of the Court with the request to place it before His Lordship Hon'ble the Chief Justice for kind perusal.
14. P.S./P.A. to Hon'ble Judges with the request to place the same for kind perusal of Hon'ble Judges.
15. P.S. to Registrar General.
16. Chief Treasury Officer(s) Chamoli, Dehradun and Nainital.
17. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
18. Guard File/Personal File.

  
Joint Registrar  
Admin.A